Police control rooms in North and South Campus of DU

2974. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in view of increasing incidents of crime against students, particularly girl students, Government proposes to set up police control rooms in North Campus and South Campus of Delhi University (DU) to monitor the cases;
- (b) whether police patrolling is increased in University Campus in view of starting of academic session;
- (c) whether Check Posts and helpline has been set up at the sensitive area, including electronic surveillance to deal with ragging, eve teasing and harassment to students; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Police Control Rooms in the area of North as well as South districts of Delhi Police, in which North and South Campus of Delhi University fall, are already functional and these areas of Delhi University are being effectively monitored through these Control Rooms set up by Delhi Police. However, two Police Stations *i.e.* Maurice Nagar and South Campus have been created to keep a check on the issues of incidents against students, particularly girl students and for the safety and security of girls students in the North and South Campus area of Delhi University.

(b) to (d) Delhi Police have taken various steps to check the crime against students in the Delhi University in view of starting of academic session: -

5 check posts/pickets, 5 Anti-Eve Teasing Teams, 1 Emergency Response Vehicle (ERV), 1 Quick Response Team (QRT), 4 Women Help Desks have been deployed/established in North Campus and 3 check posts/pickets, 5 Anti Eve Teasing Teams, Emergency Response Vehicle (ERV), Quick Response Team (QRT) and PCR Van have been deployed in South Campus. In addition to this, CCTV Cameras are also installed in both the campus of Delhi University. 24-hour women helpline *i.e.* 1091 is also functioning to facilitate the women complaints in the hours of need.

Revision of ration money of para-military recruits

2975. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the ration money of the para-military recruits has not been revised for the last two years;

- (b) if so, the details thereof along with the reasons therefor; and
- (c) the corrective steps taken by Government in the matter keeping in view that the inflation and cost of living has shot up in a big way during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The rates of Ration Money Allowance (RMA) to the Central Armed Police Forces (CAPFs) are regularly revised based on the rates approved by Ministry of Defence for Army personnel. Last revision in the rates of RMA for the non-gazetted and gazetted personnel of CAPFs have been made vide MHA order No. II-27012/66/2008-PF.I dated 25.07.2014 and 1.8.2014 by which the rates of RMA have been enhanced from ₹ 67.55 (per head per day) to ₹ 85.96 (per head per day) for non gazetted personnel and from ₹ 65.09 (per head per day) to ₹ 79.93 (per head per day) for gazetted officers with immediate effect. Copy of both the orders i.e. dated 25.7.2014 and dated 1.8.2014 is available on Ministry of Home Affairs website i.e. www.mha.nic.in.

Coastal police stations in Kerala

2976. SHRI K.N. BALAGOPAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry has any proposals or projects to start more coastal police stations in the State of Kerala;
 - (b) if so, the details thereof;
- (c) whether the equipments and weapons, etc. will also be procured additionally to strengthen the force; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) The Government has been implementing the Coastal Security Scheme in phases. The Phase-I of the Scheme commenced from 1.04.2005 for a period of five years, which was extended by one year and ended on 31.03.2011. Phase-II of the Scheme, which commenced from 1.04.2011, is presently under implementation.

Under the Phase-I of the Coastal Security Scheme, 8 Coastal Police Stations (CPSs) were set up in Kerala with a lump sum assistance of ₹ 10 lakh per CPS for the procurement of surveillance equipments, computer systems, furniture, etc., 16 Boats of 12-Ton, 8 Boats of 5-Ton, 16 Four-wheelers and 24 Two-Wheelers, whereas under the Phase-II, the State has been sanctioned 10 CPSs with a lump sum assistance of ₹ 15 lakh per CPS for the procurement of surveillance equipments, computer systems, furniture, etc., 20 Boats of 12-Ton, 4 Jetties, 10 Four-wheelers and 20 Two-wheelers.